

Migration of Kashmiris to Pakistan

10382. SHRI PRAKASH V. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some Kashmiris have recently migrated to Pakistan from India; and

(b) if so, the number thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Some unconfirmed reports indicate that about 200 Kashmiri families have migrated.

Renewal of Lease of Indian High Commissioners Residence in London

10383. SHRI SANAT KUMAR MANDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the British Government has proposed an exorbitant rent to renew the lease of the Indian High Commissioner's residence in London;

(b) if so, the reasons for such increase in the rent proposed;

(c) the rent being paid at present;

(d) whether Government in turn has also made a rental evaluation of the British High Commissioner's residence in New Delhi;

(e) if so, the details thereof; and

(f) how the matter relating to the renewal of the lease of the High Commissioners' residences is proposed to be sorted out?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) The Crown Estate Commissioner which owns the prop-

erty at 9 KPG, London, the Indian High Commissioner's Residence, has been escalating its demands for further lease and has now indicated a sum of Pounds 18 million for a 60-year lease.

(b) The Crown Estate Commissioner an autonomous body is now enjoined to charge the market price for all properties it offers for rent or lease.

(c) Till the expiry of lease on April 4, 1990, we were paying an annual rent of Pounds 585 (a sum of Pounds 60,000/- was paid in 1949 for a 42-year lease).

(d) Yes Sir.

(e) As per the lease agreement for the period 1.1.60 to 31.12.89, the rent of the bungalow for British High Commissioner was to be revised w.e.f. 1.1.1980. Accordingly, the British High Commission was requested to deposit the rent at revised rate of Rs. 63,174/- per month w.e.f. 1.1.80. The British have protested against this. The rent for the period beyond 1.1.90 is yet to be decided which will depend upon the land rate prevailing at the time of the extension of the lease.

(f) Government propose to have a reciprocal arrangement whereby we can retain Indian High Commissioner's residence in London and the British can retain the British High Commissioner's residence in New Delhi. Various concerned Ministries are coordinating action in this regard.

Automatic Telephone Exchange in Raniganj

10384. DR. GOLAM YAZDANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether an Auto Exchange is going to be started in Raniganj in West Dinajpur district in West Bengal; and

(b) if so, the reasons for delay and the time by which it is likely to start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) An automatic Exchange of 600 lines MAX-II is under installation. The installation could not start earlier due to want of Mains Power Supply. The exchange is now expected to be commissioned by September 1990.

Consumption of Fertilizer in Tea Gardens

10385. SHRI A. K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity and type of fertiliser consumed in the tea gardens of North Bengal;

(b) whether the feed stock for making fertilizer at Barauni comes from Assam through pipe line passing through North Bengal;

(c) if so, details thereof;

(d) whether it is possible and viable to tap the feed stock in North Bengal and utilise it for making fertiliser required for the area; and

(e) if so, the steps taken or proposed to be taken in this regard in the Eighth Five Year Plan?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The present annual estimated consumption of various fertilizers in the tea gardens of North Bengal is as follows:-

Urea	-	18600 te.
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Ammonium Sulphate	-	5000 te.
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SSP	-	6000 te.
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Muriate of Potash	-	15000te.
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(b) and (c). No, Sir. The feed stock for making fertilizers at the Barauni plant is naphtha, which is produced in the Barauni Refinery and is not moved through the pipeline from Assam.

(d) and (e). The consumption of nitrogenous fertilizers in the North Bengal area is met by the production in the Namrup fertilizer plants and there is no proposal under consideration for setting up a new fertilizer plant in North Bengal.

[Translation]

Central Assistance to Madhya Pradesh for Drought Relief

10386. SHRI RAGHAVJI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Madhya Pradesh Government has submitted any proposal for seeking grants to handle the severe drought and drinking water problems in the State;

(b) if so, the details thereof; and

(c) the amount of grants proposed to be sanctioned by Government to the State in 1990-91 to tackle severe drought and drinking water problems?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). Government of Madhya Pradesh submitted a memorandum on drought situation and drinking water management on 16th April, 1990 seeking Central assistance